

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FOR THE MONTH OF FEBRUARY , 2019****CAUSE LIST**

<b>DATE</b>	<b>TIME</b>	<b>APPLICATION NO.</b>	<b>OPPOSITION NO.</b>	<b>PARTY NAME</b>	<b>OFFICER</b>
05-02-2019	11.00AM	811418	169076	IPR HOUSE.COM VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
05-02-2019	11.15AM	864434	711667	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
05-02-2019	11.30AM	964832	176277	REMFRY & SAGAR VS AZB & PARTNERS	SMT. RATAN SHALYA
05-02-2019	11.45AM	724863	818648	DE PENNING & DE PENNING VS O.P. SHARMA BROTHERS	SMT. RATAN SHALYA
05-02-2019	12.00PM	629093	117110	SHUKLA TRADE MARK CO. VS WORLDWIDE REGISTRATION BUREAU	SMT. RATAN SHALYA
06-02-2019	11.00AM	866864	221419	SHEKHAR AGARWAL VS SURESH & CO.	SMT. RATAN SHALYA
06-02-2019	11.15AM	904412	214827	SHUKLA TRADE MARK COMPANY VS MANGLA REGISTRATION SERVICE	SMT. RATAN SHALYA
06-02-2019	11.30AM	922316	220827	LALL & SETHI VS M.P. MIRCHANDANI & CO.	SMT. RATAN SHALYA
06-02-2019	11.45AM	922319	229128	LALL & SETHI VS M.P. MIRCHANDANI & CO.	SMT. RATAN SHALYA
06-02-2019	12.00PM	724635	200862	SHUKLA TRADE MARK COMPANY VS M. J. CHAWLA	SMT. RATAN SHALYA
07-02-2019	11.00AM	885855	712080	D.P.AHUJA & CO VS SHAKTI BHOG FOODS LTD.	SMT. RATAN SHALYA
07-02-2019	11.15AM	843790	718402	LS DAVAR & CO. VS LALJI ADVOCATES	SMT. RATAN SHALYA
07-02-2019	11.30AM	684111	203483	S.S.DATTA & ASSOCIATES VS ANAND AND ANAND	SMT. RATAN SHALYA
07-02-2019	11.45AM	724306	154023	PREM KRISHNA AGRAWAL VS AGRAWAL PACKWELL CORPORATION	SMT. RATAN SHALYA
07-02-2019	12.00PM	1040314	202943	UNION TRADE MARK COMPANY VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA

08-02-2019	11.00AM	1015500	157916	URUPADA PRAMANIK VS S. S. FOOD INDUSTRIES	SMT. RATAN SHALYA
08-02-2019	11.15AM	1225622	200059	M.P. MIRCHANDANI & CO VS SHARP TRADE MARK CO	SMT. RATAN SHALYA
08-02-2019	11.30AM	1193553	195176	V. VEERARAGHAVAN VS LALL & SETHI	SMT. RATAN SHALYA
08-02-2019	11.45AM	1228355	246457	D.P. AHUJA & CO VS S.MAJUMDAR	SMT. RATAN SHALYA
08-02-2019	12.00PM	997487	710694	S. MAJUMDAR & CO. VS L.S. DAVAR & CO.	SMT. RATAN SHALYA
11-02-2019	11.00AM	1054953	254537	K.D. BHANGERA VS ZODIAC RUBBER INDUSTRIES	SMT. RATAN SHALYA
11-02-2019	11.15AM	1054946	254541	MOHAMED NAYEEMUDDIN VS KOLKATA TRADE MARK SERVICE.	SMT. RATAN SHALYA
11-02-2019	11.30AM	1054954	254539	K.D. BHANGERA VS ZODIAC RUBBER INDUSTRIES (P) LTD	SMT. RATAN SHALYA
11-02-2019	11.45AM	1245111	198460	R.K.DEWAN & CO. VS TRADE MARK REGISTRATION BUREAU	SMT. RATAN SHALYA
11-02-2019	12.00PM	1004400	223111	TAJ TRADE MARK AGENCY VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA
12-02-2019	11.00AM	677806	248078	S.MAJUMDAR & CO. VS REMFREY AND SAGAR	SMT. RATAN SHALYA
12-02-2019	11.15AM	684729	155481	S.MAJUMDAR VS DASWANI & DASWANI	SMT. RATAN SHALYA
12-02-2019	11.30AM	891989	150874	D.P. AHUJA & CO VS ARORA REGISTRATION SERVICE	SMT. RATAN SHALYA
12-02-2019	11.45AM	1251957	201938	ARORA REGISTRATION SERVICE. VS S.MAJUMDAR & CO.	SMT. RATAN SHALYA
12-02-2019	12.00PM	990137	716615	WORLDWIDE REGISTRATION BUREAU VS S. MAJUMDAR & CO.	SMT. RATAN SHALYA
13-02-2019	11.00AM	864431	711669	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
13-02-2019	11.15AM	757803	175763	SELVAM & SELVAM VS M.P. MIRCHANDANI & CO	SMT. RATAN SHALYA

13-02-2019	11.30AM	768554	225251	SHUKLA TRADE MARK CO VS SWASTIK MASALA PICKLES & FOOD PRODUCTS PRIVATE LIMITED	SMT. RATAN SHALYA
13-02-2019	11.45AM	801230	724322	KOLKATA TRADE MARK SERVICE VS ARORA AND ARORA	SMT. RATAN SHALYA
13-02-2019	12.00PM	756963	226892	TRADE MARK REGISTRATION BUREAU VS THE ACME CO.	SMT. RATAN SHALYA
14-02-2019	11.00AM	872419	170204	S. MAJUMDAR & CO. VS R.K.DEWAN & CO.	SMT. RATAN SHALYA
14-02-2019	11.15AM	1004189	182793	DELHI REGISTRATION SERVICE VS D.P. AHUJA & CO	SMT. RATAN SHALYA
14-02-2019	11.30AM	1064500	258516	KOCHHAR & CO. VS L.S.DAVAR & CO	SMT. RATAN SHALYA
14-02-2019	11.45AM	545630	205602	DASWANI & DASWANI. VS Y.J.TRIVEDI & COMPANY	SMT. RATAN SHALYA
14-02-2019	12.00PM	1027392	172988	INTERNATIONAL TRADE MARK BUREAU VS S.MAJUMDAR & CO.	SMT. RATAN SHALYA
18-02-2019	11.00AM	666098	125708	REMFY & SAGAR VS TRADE MARK REGISTRATION BUREAU.	SMT. RATAN SHALYA
18-02-2019	11.15AM	576131	62132	DEPENNING & DEPENNING VS R.K.DEWAN & CO	SMT. RATAN SHALYA
18-02-2019	11.30AM	923471	172556	ANAND AND ANAND. VS GLAXOSMITHKLINE PHARMACEUTICALS LIMITED	SMT. RATAN SHALYA
18-02-2019	11.45AM	941904	195174	V.VEERARAGHAVAN, ADVOCATE VS CHAKRABORTY & ASSOCIATES	SMT. RATAN SHALYA
18-02-2019	12.00PM	755620	235243	S.S. DATTA & ASSOCIATES VS ANAND & ANAND	SMT. RATAN SHALYA
19-02-2019	11.00AM	819383	220547	R.K. DEWAN & CO. VS D. P. AHUJA & CO.	SMT. RATAN SHALYA
19-02-2019	11.15AM	853111	220551	R.K. DEWAN & CO. VS D. P. AHUJA & CO.	SMT. RATAN SHALYA
19-02-2019	11.30AM	755617	732228	S.S. DATTA & ASSOCIATES VS WORLDWIDE REGISTRATION BUREAU	SMT. RATAN SHALYA

19-02-2019	11.45AM	644450	181828	DELHI REGISTRATION SERVICE VS FORTITUDE LAW ASSOCIATES	SMT. RATAN SHALYA
19-02-2019	12.00PM	814334	225054	ANJAN SEN & ASSOCIATES VS LAW & PRUDENCE.	SMT. RATAN SHALYA